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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 269/2002 IN
OA NO. 2424/2001

This the 9th day of September, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. M.P.SINGH, MEMBER (A)

Nawab Singh,
Sub Inspector No. 757/D
R/o Airport Police Lines,
Mehram Nagar, Delhi.

Versus

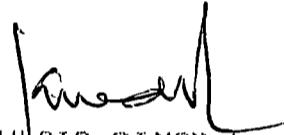
Sh. R.S.Gupta
Commissioner of Police
Police Headquarters
IP Estate, New Delhi.
(By Advocate: Sh. Harvir Singh)

O R D E R (ORAL)

By Hon'ble Sh. Kuldip Singh,

CP stands satisfied and is accordingly disposed of.


(M.P. SINGH)
Member (A)


(KULDIP SINGH)
Member (J)

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